

National Company Law Tribunal

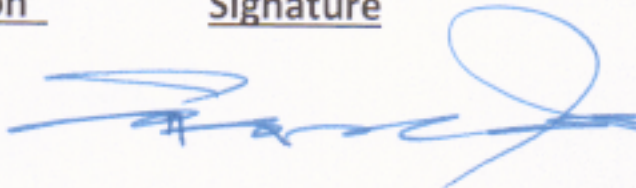
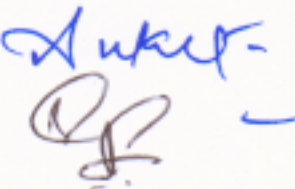
Allahabad Bench

CP NO. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Rookce Agro Tech Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 252 of Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	S.K. Gupta	PCS	Petitioner	
2.	Ankit Kr. Singh	PCS	"	Ankit
3.	Krishna Dev Vyas	Adm.	ROC	

C.P. No. 93/ALD/2017

Sri S.K. Gupta alongwith Ankit Singh, PCS for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC Kanpur.

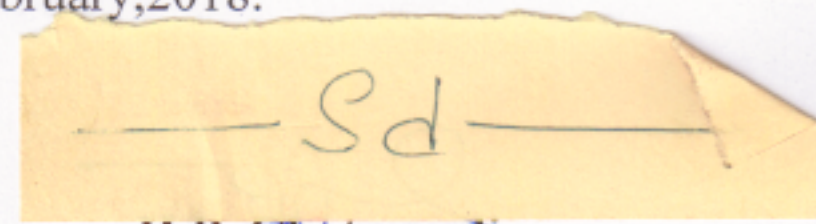
In the present matter, the rejoinder to the report of ROC is filed.  
A copy thereof is already received by the CGSC.

The case is fixed for the argument.

The matter to be listed on 28<sup>th</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)